

Somu, "Demand to take immediate action to stop delivery of medicines through online delivery companies."

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DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, it is unfortunate and disturbing to see the supply of medicines by Swiggy and other door delivery companies. A 10-minute medicine delivery by a food delivery company sparks furore among the medical fraternity as well as pharma circle. The rapid delivery model violates the Indian drug regulations and poses health and safety risks to the public.

The All India Organisation of Chemists and Druggists (AIOCD) has expressed serious concerns about potential collaboration between Swiggy's grocery arm Instamart and e-pharmacy giant PharmEasy, which aims to deliver medicines within 10 minutes through dark stores. This is a dangerous model and this might bypass essential regulatory checks necessary for patient safety. Distribution and supply of medicines in India involves strict protocols, such as prescription, verification and patient identification, to prevent harm to consumers. In this case, there is an apprehension that these safety measures could be compromised under the ultra-fast delivery timeline. AIOCD also questioned the reputational and legal risks associated with PharmEasy, which has faced regulatory scrutiny in the past. The ultra-fast delivery model may increase the possibility of expired or counterfeit medicines, which is harmful to patient safety. In such a model, it is not possible to follow the required quality standards.

Therefore, I urge the Government to take immediate action to stop the imminent danger of allowing the 10 minute delivery of medicines through Swiggy and other such online delivery companies and request the Government not to play with the life of the people. There is hazard of using even by drug addicts within the 10 minutes of this delivery system. So, I would urge the Government to take action on this. Thank you, Sir, for giving me this opportunity.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Dr. Kanimozhi NVN Somu: Shri M. Shanmugam (Tamil Nadu), Shri Haris Beeran (Kerala), Dr. John Brittas (Kerala), Shri A. A.

Rahim (Kerala), Dr. Fauzia Khan (Maharashtra), Shri R. Girirajan (Tamil Nadu), Shri Niranjan Bishi (Odisha) and Shri M. Mohamed Abdulla (Tamil Nadu).

Now, Dr. Sangeeta Balwant, [Demand to provide stoppage of various express trains at Dildar Nagar, Zamania and Gahmar railway stations in Ghazipur.

Demand to provide stoppages of various express trains at Dildarnagar, Zamania and Gahmar Railway Stations in Ghazipur District of Uttar Pradesh

डा. संगीता बलवन्त (उत्तर प्रदेश): माननीय उपसभापति महोदय, आपने मुझे एक महत्वपूर्ण विषय पर बोलने का अवसर दिया, इसके लिए आपको बहुत-बहुत धन्यवाद। मैं सदन में यह विषय रखना चाहती हूँ कि दानापुर मंडल में स्थित जनपद गाजीपुर के रेलवे जंक्शन दिलदारनगर, रेलवे स्टेशन जमानिया एवं रेलवे स्टेशन गहमर से रोजाना हजारों की संख्या में लोग विभिन्न स्थानों के लिए यात्रा करते हैं।

(सभापति महोदय पीठासीन हुए)

इन रेलवे स्टेशनों का रेल राजस्व वसूली भी अधिक है। मैं सदन के माध्यम से रेलवे जंक्शन दिलदारनगर पर हिमगिरी एक्सप्रेस, जनसाधारण एक्सप्रेस, पूर्वा एक्सप्रेस, पाटलिपुत्र-लोकमान्य तिलक एक्सप्रेस, जियारत एक्सप्रेस, पटना-लखनऊ-नई दिल्ली वंदे भारत एक्सप्रेस के ठहराव की माँग करती हूँ। इसके साथ ही, मैं जमानिया रेलवे स्टेशन पर ब्रह्मपुत्र मेल, पटना-इंदौर एक्सप्रेस, जनशताब्दी एक्सप्रेस एवं संघमित्रा एक्सप्रेस के ठहराव की माँग करती हूँ।

12.00 Noon

ORAL ANSWERS TO QUESTIONS

MR. CHAIRMAN: Now, Question Hour.

Construction of Angamaly — Kundannoor bypass

*91. SHRIMATI JEBI MATHER

HISHAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-